

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of May, 2025 (26.5.2025 to 30.5.2025)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
27.5.2025 Tuesday At 10.30 A.M. Generation Tariff Petitions	1.	79/GT/2025	NTPC	Petition for revision of tariff of Farakka Super Thermal Power Station Stage-III (1x500 MW) for the period from 01.04.2019 to 31.03.2024 after the truing up exercise.
	2.	367/GT/2024	NTPC	Petition for determination of tariff on installation of various Emission Control Systems at Vindhyachal Super Thermal Power Station Stage-IV (1000MW) in compliance of Revised Emission Standards.
	3.	458/GT/2025	NTPC	Petition for revision of tariff of Simhadri Super Thermal power Station Stage-I (1000 MW) for the period from 01.04.2019 to 31.03.2024 after the truing up exercise.
	4.	40/GT/2025	NTPC	Petition for approval of tariff of Simhadri Super Thermal power Station Stage-I (1000 MW) for the period from 01.04.2024 to 31.03.2029
	5.	171/GT/2025	NTPC	Petition for approval of tariff of Ramagundam Super Thermal power Station Stage-I&II (2100 MW) for the period from 01.04.2024 to 31.03.2029.
	6.	459/GT/2025	NTPC	Petition for revision of tariff of Ramagundam Super Thermal Power Station Stages-I&II (2100 MW) for the period from 01.04.2019 to 31.03.2024 after the truing up exercise
	7.	46/GT/2025	NHPC	for truing up of tariff for the period 2019-24 in respect of Chamera-I Power Station and for determination of tariff for the period 2024-29 in respect of Chamera-I Power Station.
	8.	129/GT/2025	NHPC	Petition for truing up of tariff for the period 2019 and for determination of tariff for the period 2024-29 in respect of Salal Power Station.
	9.	474/GT/2025	NHPC	Petition for truing up of tariff for the period 2019-24 in respect of Uri-I Power Station and for determination of tariff for the period 2024-29 in respect of Uri-I Power Station.
	10.	511/GT/2024	THDC	Petition for or truing up of tariff for tariff period 2019-24 and for determination of tariff for tariff period 2024-29 in respect of Tehri Hydroelectric Power Project (HPP) Stage-I (4x250MW).
	11.	475/GT/2025	THDC	Petition for determination of tariff of Khurja Super Thermal Power Plant (2x660 MW) for the period from COD of Unit-I i.e. 26.01.2025 to 31.03.2029 and for Dedicated Transmission Line from Khurja STPP (2x660MW) to Aligarh Substation
	12.	39/GT/2025	NEEPCO	Petition for truing up exercise for the period 2019-24 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2019-24 in respect of Agartala Gas Based Power Station (135 MW) (hereinafter referred to as AgGBPS) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong. AND (b) Determination of Tariff for the period 01.04.2024 to 31.03.2029 in respect of AgGBPS
	13.	41/GT/2025	NEEPCO	Petition for truing up exercise for the period 2019-24 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2019-24 and for determination of tariff for the period 01.04.2024 to 31.03.2029 In respect of Doyang Hydro Power Station (75 MW) (hereinafter referred to as DHPS) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
	14.	50/GT/2025	SJVN	Petition for approval of generation tariff of Rampur Hydro Power Station (6x68.67 MW) for the period 01.04.2019 to 31.03.2024- Truing-up of tariff determined by the Commission vide its order dated 24.01.2022 in petition No. 28/GT/2020.
	15.	54/GT/2025	SJVN	Petition for approval of generation tariff of Nathpa Jhakri

				Hydro Power Station (6x250 MW) for the period 01.04.2019 to 31.03.2024- Truing-up of tariff determined by the Commission vide its order dated 16.09.2021 in petition No. 30/GT/2020 and its order dated 4.04.2023 in Review Petition No. 27/RP/2021.
	16.	291/GT/2014	NTPC	Petition for determination of tariff of Rihand Stage-I (1000 MW) for the period from 1.4.2014 to 31.3.2019(Received by Remand).
	17.	292/GT/2014	NTPC	Petition for determination of tariff of Ramagundam Super Thermal Power Station, Stage-I & Stage-II (2100 MW) for the period from 1.4.2014 to 31.3.2019(Received by Remand)..
	18.	316/GT/2014	NTPC	Petition for determination of tariff of Farakka Super Thermal Power Station Stage I & II (1600MW) for the Period from 1.4.2014 to 31.3.2019(Received by Remand).
	19.	319/GT/2014	NTPC	Petition for determination of tariff of Feroz Gandhi Unchahar Thermal Power Station, Stage-I (420 MW) for the period from 1.4.2014 to 31.3.2019(Received by Remand)..
	20.	323/GT/2014	NTPC	Petition for determination of tariff of Korba Super Thermal Power Station Stage-I & II (2100 MW) for the period from 1.4.2014 to 31.3.2019(Received by Remand).
	21.	338/GT/2014	NTPC	Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-I (1260 MW) from 1.4.2014 to 31.3.2019(Received by Remand).
29.5.2025 Thursday At 10.30 A.M. Transmission Tariff Petitions	1.	349/AT/2025	KVB1B2PTL	Application under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the Kavada VB1B2 Power Transmission Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited)
	2.	350/TL/2025	KVB1B2PTL	Application under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 with respect to Transmission License to Kavada VB1B2 Power Transmission Limited.
	3.	322/TL/2024	NERGS-1PTL	Application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 seeking grant of Transmission License to NERGS-I Power Transmission Limited
	4.	247/TL/2025	BRTL	Application under Sections 14, 15, 79(1)(e) of the Electricity Act, 2003, read with the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024, seeking Transmission License for Bijapur REZ Transmission Limited.
	5.	447/TT/2024	PGCIL	Petition for determination of tariff for asset under establishment of state-of-the-art unified centralized network management system UNMS for ISTS and state utility communication network in Eastern Region.
	6.	396/TT/2024	PGCIL	Petition for determination of tariff for assets under "Eastern Region Strengthening Scheme - XXII" in Eastern Region.
	7.	210/TT/2024	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Asset under Transmission System for Power evacuation from ARUN-3 (900MW) HEP, NEPAL of M/s SAPDC Indian Portion" in Eastern Region.
	8.	211/TT/2024	PGCIL	Petition for determination of transmission tariff from DOCO/ Proposed DOCO/Anticipated DOCO to 31-03-2024 at Biswanath Chariyali (POWERGRID) under the transmission system associated with North East Northern/Western Interconnector-I Project.
	9.	213/TT/2024	PGCIL	Petition for determination of Transmission Tariff from Proposed DOCO to 31-03-2024 for Transmission Asset-1:

				- 1 No. 220 kV Line Bay at Chamera Pooling Station under One No. of 220 kV Line Bay at Chamera Pooling Point for 2nd circuit stringing of 220kV Karian-Chamera Pool line.
	10.	214/TT/2024	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31-03-2024 for establishment of state-of-the-art unified centralized network management system UNMS for Northern Region (nr) ISTS and state utility Communication Network.
	11.	299/TT/2024	PGCIL	Petition for determination of transmission Tariff from DOCO to 31.03.2024 for Switchable Line Reactors" in Western Region
	12.	300/TT/2024	PGCIL	Petition for determination of tariff for assets (02 Nos) under Establishment of Reliable Communication Scheme under Central Sector in Eastern Region.
	13.	373/TT/2024	PGCIL	Petition for determination of transmission tariff for 2 Nos of 400kV Line bays at Ariyalur SS (TANTRANSCO) for terminating NNTPS Switchyard Ariyalur (Villupuram) 400kV D/C line under Transmission system for evacuation of power from 2X500MW Neyveli Lignite Corp. Ltd TS-1(Replacement) (NNTPS)? in Southern Region.
	14.	390/TT/2024	PGCIL	Petition for determination of tariff for assets under North Eastern Region Strengthening Scheme-XIII in North Eastern Region.
	15.	448/TT/2024	PGCIL	Petition for determination of tariff for asset under Eastern Region Expansion Scheme XXVIII (ERES-XXVIII) in Eastern Region.
	16.	501/TT/2024	PGCIL	Petition for determination of tariff for Asset under NERSS-III project.
	17.	502/TT/2024	PGCIL	Petition for determination of tariff for assets under Provision of Spare Transformer & Reactor in North Eastern Region.
	18.	12/TT/2025	PGCIL	Petition for determination of tariff for the assets under "Western Region Communication Strengthening Scheme (WRCSS) scheme.
	19.	265/TT/2025	PGCIL	Petition for determination of tariff for assets (04 Nos) under Upgradation of SCADA/ RTUs/ SAS in Central Sector Stations and Strengthening of OPGW network in Eastern Region.
	20.	266/TT/2025	PGCIL	Petition for determination of tariff for assets (03 nos) under Fibre Optic communication system under Expansion of Wideband Communication Network in Eastern Region.
	21.	143/TT/2025	PTL	Petition seeking truing-up of Annual Transmission Charges for the period F.Y. 2019-24 and approval of Annual Transmission Charges for FY 2024-29.
	22.	102/TT/2025	WKTL	Petition for determination of capital cost and transmission tariff pertaining to FY 2024-25 to FY 2028-29 for One spare unit (1-Ph) 80 MVAR reactor at 765 kV Warangal New Substation Transmission system constructed, maintained and operated by Warora Kurnool Transmission Limited vide Licence No. 79/Transmission/2022/CERC.
	23.	390/TT/2025	APCPL	Petition for revision of transmission tariff for period of 01.04.2019 to 31.03.2024 and for approval of Transmission tariff for the period from 01.04.2024 to 31.03.2029 of Jhajjar-Mundka 400 KV D/C ISTS Line.
	24.	343/TT/2025	DTL	Petition for truing up of Transmission Tariff for period 2019-24 and determination of Transmission Tariff for period 2024-29 for 400 kV Bawana Mandaula Double Ckt. and 400 kV Bamnauli Ballabgarh Double Ckt. Transmission Lines.
	25.	383/TT/2025	NETC	Petition for truing up of the transmission tariff for 2019-24 period and the determination of Transmission Tariff for 2024-29 period for Assets under 400 kV Palatana-Bongaigaon Transmission System Project in North Eastern Region.
	26.	482/TT/2019	PGCIL	Petition for revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)

				Truing up of Transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset I-800 kV Kishenpur-Moga transmission line -I along with associated bays, Asset II-800 kV Kishenpur-Moga transmission line -II along with associated bays and Asset III- 420 kV 63 MVAR Bus Reactor at Kishenpur sub-station with associated bays and 420/220 kV,250 MVA ICT III at Moga substation with associated bays for Transmission System associated with Kishenpur Moga transmission system in Northern Region.
	27.	676/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Assets under Augmentation of Transformers in Northern region Part-A" in Northern Region.
30.5.2025 Friday At 10.30 A.M. Transmission Tariff Petitions.	1.	460/TL/2025	FIIB1TL	Petition under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 with respect to Transmission License to Fatehgarh II and Barmer I PS Transmission Limited
	2.	461/AT/2025	FIIB1TL	Petition under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the Fatehgarh II and Barmer I PS Transmission Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited).
	3.	463/TL/2025	ARTL	Petition under Section 14, 15 and 79(1)(e) of the Electricity Act, 2003 read with the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 for grant of transmission license to Anantapur II REZ Transmission Limited.
	4.	462/AT/2025	ARTL	Petition under Section 63 of the Electricity Act, 2003 for adoption of transmission charges with respect to the transmission system to be implemented by Anantapur II REZ Transmission Limited.
	5.	464/TL/2025	KPRTL	Petition under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 with respect to Transmission License to Kurnool III PS RE Transmission Limited.
	6.	465/AT/2025	KPRTL	Petition under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the Kurnool III PS RE Transmission Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited).
	7.	466/TL/2025	RVPTL	Petition under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 with respect to Transmission License to Rajasthan V Power Transmission Limited.
	8.	467/AT/2025	RVPTL	Petition under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the Rajasthan V Power Transmission Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited)
	9.	468/TL/2025	CBRTL	Petition under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 with respect to Transmission License to Chitradurga Bellary REZ Transmission Limited.
	10.	469/AT/2025	CBRTL	Petition under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the

				Chitradurga Bellary REZ Transmission Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited).
	11.	470/TL/2025	KIVTL	Petition under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 with respect to Transmission License to Kurnool-IV Transmission Limited.
	12.	471/AT/2025	KIVTL	Petition under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the Kurnool-IV Transmission Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited).
	13.	472/TL/2025	BTL	Petition under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 with respect to Transmission License to Chitradurga Bellary REZ Transmission Limited.
	14.	473/AT/2025	BTL	Petition under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the Banaskantha Transco Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited).
	15.	272/TT/2025	PGCIL	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Madurai-Trivandrum 400 kV D/C Transmission System in Southern Region
	16.	345/TT/2025	PGCIL	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under Common Transmission Scheme associated with ISGS in Nagapattinam Cuddalore area of Tamil Nadu part A1(a) in Southern Region.
	17.	187/TT/2025	PGCIL	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for 400 kV line bays at Bhiwani Sub-station for termination of 400 kV Babai-Bhiwani D/C Line under Provision of 400 kV Line bays at Bhiwani (PG) in the Northern Region.
	18.	196/TT/2025	PGCIL	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Asset-I: 50 MVAR Line Reactor at Jaipur (South) in 400 kV D/C Kota - Jaipur (South) line (Part of 400 kV D/C RAPP- Jaipur TL) utilized as Bus Reactor at Jaipur (South) Sub-station and Asset-II: 400 kV D/C Kota - Jaipur (South) line along with associated bays at Kota and Jaipur (South) (Part of RAPP-Jaipur (S) 400 kV D/C line with one Ckt LILLO at Kota) under Transmission System associated with RAPP 7 & 8, Part-B? in Northern Region.
	19.	215/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under Northern Region System Strengthening Scheme-VIII in Northern Region.
	20.	193/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under Northern Region System Strengthening Scheme- XXIII in Northern Region.
	21.	385/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under Establishment of Fibre Optic communication system in Northern Region.
	22.	203/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Assets under Northern Region System Strengthening Scheme-XXVII.
	23.	204/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Transmission Asset: RAPP Kota 400 kV D/C

				line (part of RAPP-Jaipur (South) 400 kV D/C line with one ckt LILOed at Kota) along with associated bay at Kota under Transmission System associated with Rapp 7 and 8 Part-A.
	24.	186/TT/2025	PGCIL	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for 400 kV S/C Chamera II Pooling Station Transmission Line, 400/220 kV GIS Pooling Station at Rajera with 400/220 kV 315 MVA ICT-I and ICT-II under Chamera II System and 400 kV S/C Chamera II Pooling Station Transmission Line, 400/220 kV GIS Pooling Station at Rajera with 80 MVA Bus Reactor at Pooling Point under Chamera II System in Northern Region.

Sd/-
 (T.D. Pant)
 Joint Chief (Legal)
 26.5.2025